CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No.3267 of 2017 & M.A. Mo.2011 of 2018

This the 28th day of May, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K.N.Shrivastava, Member (A)

Gyanender Saxena, Chemical Examiner Grade-II Aged 44 years appx. S/o Sh. N.K. Saxena, R/o 2 B/16, Sector-2, Sadhna Vaishali, Ghaziabad.

....Applicant

(By Advocate : Shri Shrigopal Aggarwal)

VERSUS

- Union of India
 Secretary (Revenue),
 Deptt. Of Revenue, Ministry of Finance,
 North Block, N. Delhi.
- 2. Director, Head Qtr., Central Revenue Control Laboratory Pusa, New Delhi-12.

.....Respondent

(By Advocate : Shri Amit Sinha for Shri R.N. Singh)

ORDER (ORAL)

Justice Dinesh Gupta, Chairman:

MA 2011/2018

This Misc. Application has been moved by the applicant seeking leave of this Tribunal to withdraw the OA 3267/2017. Prayer is allowed. MA is disposed of accordingly.

OA 3267/2017

In view of Order passed in MA 2011/2018 today, this OA is dismissed as withdrawn.

2. Other Misc. Application(s) pending in this case also stand(s) disposed off.

(K.N.Shrivastava) Member (A) (Justice Dinesh Gupta) Chairman

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